

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 19.03.2021

CAUSE LIST

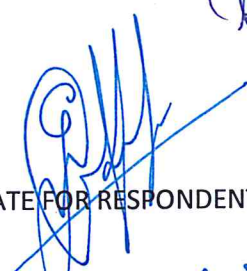
PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittalala
2. Hon'ble Member (T), Shri Ashutosh Chandra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB) No. 50/BB/2020	For admission	Sec 9 of I&B code 2013	M/s Chryso India Pvt Ltd	Shreyas Hingmire for VIS Legis Law Practice	Sri Chowdesh- wari Concrete India Pvt Ltd	Gnanesh H Kempanna

ADVOCATE FOR PETITIONER/s:

ASMITA DESHPANDE 9482848179

Deshpande



ADVOCATE FOR RESPONDENT/s:

(Gnanesh. H. Kempanna)

ORDER

Heard Ms. Asmita Deshpande, learned Counsel for the Petitioner and Mr. Gnanesh H Kempanna, learned Counsel for the Respondent.

The learned Counsel for the Petitioner seeks time to argue the case.

Post the case on **06.04.2021**.


MEMBER (T)


MEMBER (J)

Brunda

Verified


Court Officer